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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 22/NCLT/AHM/2017
With Gujarat High Court CA no. 530 of 2016**

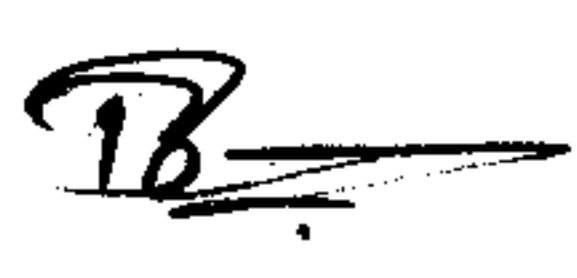
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017**

Name of the Company: Madhav Infra Projects Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN K PAHWA	ASSOCIATE	APPLICANT	 FOR, NAVIN K PAHWA
2.				

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioners.

Common Representation of Regional Director received.

Affidavit of proof of publication filed.

Affidavit of proof of service of notice to statutory authorities filed.


Affidavit of proof of service of notice to preference shareholders, secured creditors and unsecured creditors filed.

No Representation received from other Statutory Authorities.

No representation received from public.

Meanwhile the Petitioner may file reply, if any.

For hearing, list the matter on 01.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 6th day of July, 2017.